

Annexure - 6

Name of the corporate debtor: WAY AT TOMOTIVES PRIVATE LIMITED; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 28/06/2022
List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable							
NIL															



Anandendu Shekhar Paul